

pointed by this Parliament and then only the decisions will be taken.

SHRI P. M. SAYEED: Mr. Speaker, Sir, may I know from the hon. Minister what is the total amount of suspense account for the year 1978-79 and which are the parties?

(Interruptions)

PROF. MADHU DANDAVATE: As far as this financial year is concerned, already, expecting that there will be certain burdens that will be falling on the railways, we always make a certain provision within the budgeted amount to see that certain amounts can be adjusted against some of the additional burdens that will be coming up. And we have already made a provision.

MR. SPEAKER: Have you got the figure? He wanted to know the amount? *(Interruptions)*

PROF. MADHU DANDAVATE: I will give. The outstandings against traffic suspense (as on 31st March, 1978) are of the order of 125.51 crores. *(Interruptions)*

SHRI P. M. SAYEED: What I asked was, who are the parties from whom the amounts are due.

(Interruptions)

MR. SPEAKER: Don't record.

*(Interruptions)***

PROF. MADHU DANDAVATE: I will require a separate notice to give that.

MR. SPEAKER: Question No. 26.

Retention of Designation of 'Distributor' by Burmah Shell

*26. **SHRI PIUS TIRKEY:**

SHRI SHYAM SUNDER GUPTA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the designation 'distributor' is still retain-

ed by the Burmah Shell even after its nationalisation;

(b) whether it is also a fact that such designation in the case of Hindustan Petroleum Corporation Limited is only re-sellers; and

(c) if so, whether Government propose to abolish the designation 'distributor' in the Burmah Shell and if not, the reasons thereof?

THE MINISTER OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) Yes, Sir.

(b) Hindustan Petroleum Corporation use both the designations of distributor and reseller depending upon the products sold.

(c) It is for Bharat Petroleum Corporation to decide about changes in such designations depending upon the necessity for such changes.

SHRI PIUS TIRKEY: I would like to know whether the hon. Minister will ask the BPC to abolish distributorship to eliminate intermediary interest. *(Interruptions)*

SHRI H. N. BAHUGUNA: The elimination will not fulfil the purpose intended by the Member.

MR. SPEAKER: Whether the name should be distributor or re-seller—I do not know how the question was allowed.

SHRI PIUS TIRKEY: I would like to know whether the officials of BPC have maintained the distributorship to give undue favour to a particular firm. If so, what action the hon. Minister proposes to take against such corrupt officials.

MR. SPEAKER: It does not arise from the main question.

SHRI H. N. BAHUGUNA: I am sorry. This is an assumption. If any specific case is made out, I will certainly look into it.

SHRI SHYAM SUNDER GUPTA: Will the hon. Minister inform the House as to whether the Government knows that there is rampant corruption prevalent in all such corporations.

MR. SPEAKER: That does not arise.

SHRI SHYAM SUNDER GUPTA: The question has not been drafted properly. The question was about intermediary interest, that is what was meant. I would like to know whether the Government knows that there is rampant corruption in these corporations. What are the steps the Government proposes to take to eliminate corruption?

MR. SPEAKER: The question asked was whether the name was 'distributor' or 're-seller'. This question should not have been allowed. Anyway it has been done.

SHRI SHYAM SUNDER GUPTA: The question was about intermediary interest.

उर्बरकों के उत्पादन में कमी

* 27. श्री अनन्त राम जायसवाल: क्या पेट्रोलियम, रसायन और उर्बरक मंत्री 1 अगस्त, 1978 के अंतरांकित प्रश्न संख्या 2198 के उत्तर के संदर्भ में निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :—

(क) सरकारी क्षेत्र के उन कारखानों के नाम क्या हैं जिनके उत्पादन में कमी हुई है और उसके क्या कारण हैं ;

(ख) विभिन्न सरकारी, गैर-सरकारी तथा सहकारिता क्षेत्र के कारखानों में जनवरी 1978 से 31 अक्टूबर, 1978 तक के दौरान 1977 की उसी अवधि की तुलना में नाइट्रोजन तथा फास्फेट्री उर्बरकों का कितना उत्पादन हुआ ; और

(ग) सरकारी क्षेत्र के उन उर्बरक कारखानों के प्रबंध में, जिनके उत्पादन में कमी हुई है, सुधार आगे के लिए सरकार द्वारा (उन कारखानों के प्रबंध

प्रबंध के लिए यदि कोई कार्यवाही की गई है तो उसके सहित) क्या कदम उठाये गये हैं, और यदि नहीं, तो उसके क्या कारण हैं ?

THE MINISTER OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) to (c). A statement giving the required information is laid on the Table of the House.

Statement

(a) During January—June, 1978 the production of Nitrogen in the following public sector fertilizer factories was lower compared to the production during the corresponding period in 1977:—

1. Sindri
2. Namrup
3. Durgapur
4. Barauni
5. Trombay
6. Nangal
7. Cochin
8. Rourkela

The only fertilizer factory where there was a light shortfall in production of phosphate was Trombay.

The shortfall in production was generally due to a variety of reasons such as power interruptions, labour problems, mechanical break-downs and planned shut downs for carrying out modifications.

(b) The production of nitrogen and phosphatic fertilizers in the different factories during January, 1978 to October, 1978 vis-a-vis the same period in 1977 is given in Annexure I.

(c) The shortfall in production during January—October, 1978 was also mainly due to the reasons given in the answer to part (a) of the Question. Many of these shortfalls arise from factors over which Management has little control and so the question of taking any action against the management does not arise. Government is, keeping a close watch on the per-